

Declaration of Assets and LiabilitiesYear 2022-2023I, ANUPAM KUMARI, son/daughter/wife of NIRAJ KUMARaged 30 years, belonging to BIHAR LEGISLATIVE ASSEMBLY, PATNAservice and presently working as STENOGRAPHER of BIHAR LEGISLATIVE ASSEMBLY, PATNA

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

myself, my spouse and dependants*:

Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	10,000	5,000	NIL	NIL	NIL
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	SBI RS. 3000 PPF IN CANARA BANK 23000	SBI RS. 2000 PPF IN SBI BANK 37000	—	—	—
(iii)	Bonds, Debentures and Shares in companies	—	—	—	—	—
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	PLI 37484/- yearly LIC 14287 yearly	LIC 24052/- yearly	—	—	—
(v)	Motor Vehicles (details of make, etc.)	Scotly (Activator)	—	—	—	—
(vi)	Jewellery (give details of weight and value)	Gold-15gm Silver-35gm	Gold-10gram	—	—	—
(vii)	Other assets, such as values of claims / interests	—	—	—	—	—

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

Anupam Kumari
23.1.2023

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B. Details of Immovable assets

[Note: Properties in joint ownership, indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	—	—	—	—	—
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	—	—
	(ii) Loans from financial institutions	—	—
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	—	—
	(b) dues to departments dealing with supply of water	—	—
	(c) dues to departments dealing with supply of electricity	—	—

Anurag Kumar

23.01.2023

	(d) dues to departments dealing with telephones	—	—
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	—	—
	(f) Other dues, if any	—	—
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	NIL Assessment year 2022-23 which Income tax Return Filed PAN No:- EEPK5717L	—
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	—	—
	(iii) Sales Tax [Only in case of proprietary business]	—	—
	(iv) Property Tax	—	—

C. Personal Detail

GPF/CPF/PRAN No. :- 110027951503

Gender :- F (M/F)

Date of Birth :- 1 5 0 3 1 9 9 2 (DD/MM/YYYY)

Class/Group :- C (A/B/C)

Cadre :- Stenographer and Private Secretary
(Full Name e.g. B.A.S. -Bihar Administrative Service,
B.S.S. - Bihar Secretariat Service etc.)

Home District :- NALANDA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Anupam Kumari

Name of Employee: ANUPAM KUMARI

Designation: STENOGRAPHER

Department: Bihar Legislative Assembly, Patna

Place: PATNA

Date: 23.01.2023

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.